

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).8066/2020

(Arising out of impugned final judgment and order dated 12-02-2020 in CWP No.15191/2016 passed by the High Court Of Punjab & Haryana At Chandigarh)

BALRAJ SINGH & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.58594/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.58592/2020-PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

Date : 23-07-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE HEMANT GUPTA

For Petitioner(s) Ms. Indira Jaising, Sr. Adv.
 Mr. Sunil Fernandes, AOR
 Ms. Nupur Kumar, Adv.
 Mr. Prastut Dalvi, Adv.
 Mr. Zeeshan Diwan, Adv.
 Mr. Paras Nath Singh, Adv.
 Ms. Ujjaini Chatterjee, Adv.

For Respondent(s) Mr. Vinay Garg, Sr. Adv.
 Mr Parv Garg, Adv.
 Mr. Yadav Narendra Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 4.8.2020.

List along with SLP (Civil) No.8588/2020.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master